JULISHED IN PART II SECTION 3(14) OF THE GAZETTE OF INDIA

MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

New Delhi, the 9th March, 1983

- (F. Nb. 203/94/82-IFA. II): It is hereby notified for S126 general information that the institution mentioned below has been approved by Department of Science & Technology, New Delid, the prescribed authority for the purposes of clause (111) of sub-section (1) of Section 35 of the Income-tax Act, 1961 read with Rule 6 of the Income-tax Bules, 1962 under the Category "Association" in the area of other natural and applied stiences subject to the fellowing conditions: -
- That Swami Ramananda Tirtha Institute of Socio-Economic i) Hese arch and National Integration, Hyderabad will maintain a separate account of the sums received by it for scientific research.
- That the said Institute will furnish amual returns of its 11) scientific research activities to the Prescribed Authority for every financial year in such forms as may be laid down and intimated to them for this purpose by 30th April each year
- That the said Institute will submit to the Prescribed 111) Authority by 30th June each year a copy of ther audited annual accounts showing their total income and expenditure end balance sheet showing its assets liabilities with a copy of each of these documents to the concerned Commissioner of Income-tex.

INSTITUTION

Swami Hamananda Tirtha Institute of Socio-Economic Besearch and National Integration, Hyderabat

This notification is effective for a period of three years from 23-2-1983 to 22-2-1986.

3d/-(M. G. C. Goyal)

Under Secretary to the Covernment of India

Copy forwarded to: -

1. All Commissioners of Income-tax (2 co les).

2. Director of Inspection (IT& Audit) / Investigation / Special Investigation gation/RE&P/Vigilance/Intelligence/Hechvery/P&PR, New DelM.

3. Directorate of Oams (II), Ist floor, Alwan-e-Chalib, Mata

- Sundri Lane, New Delhi.
- 4. The Director, Department of Science & Technology, Technology Bhavan, New Mehrauli No ad, New Delhi, with reference to their O.M. Nb. TU/1/303/82-RA. dated 25-2-83.

5. Shri D. Pangrekar, Joint Secretary, Swami Remembeda Tirtha Institute of Socio-Economic hesearch and National Integration, B-5-266, Gultan Bazar, Hyderabad-500001.

6. The Joint Secretary & Legal Adviser, Ministry of Law, Shastri Bhavan. New Delli.

7. Comptreller and Auditor General of India (40 oppies). 8. Bulletin Section of D. I. (RSEP). New Delhi (5 copies).

> theces of (M. G. C. Goy al)

Under Secretary to the Government of India.